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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 01/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/658/(IB)/2017
NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : LANDMARK HOUSING PROJECTS CHENNAI PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	ROHAN RAJASEKARAN	Counsel for Petitioner	
2.	Abdul Rahman.	counsel for Respondent	

ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that they have received a proposal from the respondent indicating that they are intending to pay Rs.30 lakhs in 18 instalments but the same is not acceptable to the petitioner and was prepared to make submissions. Counsel for respondent prayed for time for making a fresh proposal stating that the respondent is intending to settle the issue with the petitioner. Time is extended at request. Put up on 05.01.2018.

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K Anantha Padmanabha Swamy
Member (Judicial)